

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 60/397-398/CLB/MB/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

Name of the Company: Mourad M Fahim & Ors.
V/s.
MG Wells Solutions Project International Pvt.
Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sushma Nagaraj i/b Counsel Law-LLP	Advocate	for Respondent Nos 1 to 6	<i>S. Nagaraj</i>
2.	Kiran Sanghani for M.R. Bratt & Co.	Advocate	for Petitioner No. 1 & 2	

ORDER

Course for Repts 1 to 6 of the petition
to cause the delay in filing Reply
in CP 60/16 after serving notice to
Petitioners in CP 60/16. along with Reply.
Order is directed to check the said
Petition whether this is order or not.
Line to make on 8-9-16

B. Raveendra Babu
26/8/16
Member (J)